

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : :

PETITION NUMBER : TCP/32/ (IB)/2017

NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION

NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ROHIT KRISHNA

comd for Rehtu

Rohit

ORDER

Counsel for petitioner present and stated that the matter has been settled between the parties and prayed for time to file memo of settlement. Counsel for respondent called absent. Time is enlarged at request. Put up on 22.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc